

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8891/2016

(Arising out of impugned final judgment and order dated 18-01-2016 in CRLA No. 1159/2001 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

KANCHAN

Petitioner(s)

VERSUS

TEEJU VERMA & ORS.

Respondent(s)

Date : 30-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Shailendra Singh, Adv.
Ms. Rachita Garg, Adv.
Ms. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.
Mr. Akhilendra Singh, Adv.
Mr. Sanjai Kumar Pathak, AOR

For Respondent(s) Ms. Vanshaja Shukla, AOR

Ms. Aishwarya Bhati, AAG
Mr. Aviral Saxena, Adv.
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter for final disposal on a non-
miscellaneous day.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

